NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/77/2016

NAME OF THE PETITIONER(S)

: MOANA HONGKONG LIMITED

NAME OF THE RESPONDENT(S)

: MOANA TECHNOLOGIES (INDIA) PVT. LTD. &

8 OTHERS

UNDER SECTION

S.No.

: 397/398

Mr. Jasmeeth Singh Petitiones

Name (in Capital)

Represented by

Signature

S. SUMAN COUNTEL FOR R1, 3, 5, 7 to 9

ORDER

Shri Jasmeeth Singh, petitioner present. Shri P S Suman, counsel for R1, R3, R5, R7 to R9 present. Counsel for petitioner has concluded his arguments and counsel for respondents also gave his reply by submitting case laws. Final arguments are concluded. The matter is reserved for orders.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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